# No. A-60011/219/2024-Admin-I(LA) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 24<sup>th</sup> April, 2025

### Notice

Subject: - Fake Office Order No. 199011/20/2023-RML(AU) (3566) dated 18.03.2025 - reg.

A fake Office Order No. 199011/20/2023-RML(AU) (3566) dated 18.03.2025 (copy enclosed), purportedly issued by the Department of Legal Affairs, has come to the notice. In this regard, all concerned is informed that no such office order has been issued by the Department of Legal Affairs and that document, which has been created, is a fake document.

Encl. as above

(V.S. Chauhan) Under Secretary to the Govt. of India Tel. 011-23383634

### Copy to:

- 1. PSO to Law Secretary/PSO to AS(SMA)/Sr. PPS/PPS to JS&LAs & CCA/PSO to JS(AKA)/PPS to Sr. GA (MCP);
- 2. In-charge, Branch Secretariats (Bengaluru/Kolkata/Chennai/Mumbai), In-charge, Central Agency Section/ Lit. (HC)/ Lit. (LC);
- 3. Cash / Admn.II/ Admn.IV Sections;
- 4. All the sections in DLA/ Branch Secretariats;
- 5. e-office portal.
- 6. NIC, DLA for uploading on the website of DLA

## F.No.199011/20/2023-RML (AU) (3566) Government of India Department of Legal Affairs (Administration Division)

Shastri Bhawan, New Delhi, Date: - 18-March, 2025

## OFFICE ORDER

Sub; Engagement of L.D.C. in the Department of Legal Affairs - reg.

ISLN.	Name of the Candidate	Posting at	Payable/monthly furnish in
1.	Shubham	Department Legal	31832*

- 1. Office Timing: The Assistant is required to work from 09:30 am to 5:30 pm on all weekdays; wife ball an hoor's lunch break. The Assistant may be required to stay late in the office or attend office on bolidays to complete assigned work. In case, the Department is brought on duty on a heliday, he will be optified to a compensatory holiday.
- 2. Warking facilities to be provided: Only basic working facilities/infrastructure will be provided to Assistant. No telephone interment facility at the reside/ice of the Assistant shall be provided. Further, no subordinate staff will be provided to the Assistant.
- 3. Proper handing over official record/files equipment on Retirement of Assistant.: At the time of termination of Assistant all official records/documents /files and official equipment like desktop/laptop/Reference Books etc. will be returned to the office. (Minor Head)-08-Department -08-00-28. Professional Services for the relevant financial year grants.
- 4. If the above conditions and those mentioned in guidelines on the subject acceptable to the candidate, he may sign a copy of this order and submit the same to this office within 29th of mouth March of recept failing which offer of engagement herein above, may be cancelled.

This issues with the concurrence of IFD vide Note#11 of e-file No.3566.

Under Sceretary to the Covt. of India

Tel. 011 23383634

10

The Candidate concerned
Copy for information & necessary action to:
1 Director (Commercial)
2 Director (Accounts)
3 PS to Secretary for kind Information
4 PS to Charman for kind information